



V. SHANKAR

B. Com., MBA, ACMA, CGMA, FCS &
Insolvency Professional

V Shankar & Co.,

Company Secretaries

303, Block-A, Legend Commercial Complex,
3-4-770 & 136, Opp. ICICI Bank,
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SCHEDULE I FORM -A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF RENEWABLE ENERGY CORPORATION
(INDIA) PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	Renewable Energy Corporation (India) Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	27/07/2012
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies Delhi / Companies Act, 1956
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U40106HR2012FTC090670
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Office No. S-01, Regus Business Centre, 10th Floor, Tower-B, Unitech Cyber Park, Sector 39, Gurugram Gurgaon Sector 45, Haryana, India, 122003
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28 th February, 2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	V. Shankar, Email: 1981shanky@gmail.com , Address: 303, Block- A, Legend Commercial Complex, 3-4-770 & 136, Opp. ICICI Bank, Above Keshav Medicals, Barkatpura, Hyderabad-500027. IBBI Reg: IBBI/IPA-002/IP-N00145/2017-18/ 10436
8	LAST DATE FOR SUBMISSION OF CLAIMS	29 th March, 2024, by 5:00 Pm (IST)

Notice is hereby given that the **RENEWABLE ENERGY CORPORATION (INDIA) PRIVATE LIMITED** has commenced voluntary liquidation on 28th February, 2024.

The stakeholders of **RENEWABLE ENERGY CORPORATION (INDIA) PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 29th March, 2024, by 5:00 Pm (IST) to the liquidator at the address mentioned against item



The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 28.02.2024

Place: Hyderabad

Name and signature of

Liquidator: V. Shankar.

AFA: AA2/10436/02/181024/202922

